

(Web Circulation)



कर्मचारी भविष्य निधि संगठन  
EMPLOYEES' PROVIDENT FUND ORGANISATION  
श्रम एवं रोजगार मंत्रालय, भारत सरकार  
MINISTRY OF LABOUR & EMPLOYMENT, GOVERNMENT OF INDIA  
मुख्य कार्यालय/Head Office  
भविष्य निधि भवन, 14, भीकाजी कामा प्लेस, नई दिल्ली-110066  
Bhavishya Nidhi Bhawan, 14, Bhikaiji Cama Place, New Delhi-110066  
Website: [www.epfindia.gov.in](http://www.epfindia.gov.in), [www.epfindia.nic.in](http://www.epfindia.nic.in)



24 JUL 2023

No. INV-11/2/2021-INV

To,

All ACC(HQ)/ACC- Incharge of Zonal Offices  
All RPFC-I/ Officers-In-Charge, Regional offices.

**Subject: Declaration of Rate of Interest for the Employees' Provident Fund Members Account for the year 2022-23- regarding**

Sir,

The Ministry of Labour and Employment, Government of India, has conveyed the approval of the Central Government under para 60(1) of Employees' Provident Fund Scheme, 1952 to credit interest@ 8.15 % for the year 2022-23 to the account of each member of the EPF Scheme as per the provisions under Para 60 of EPF Scheme, 1952.

2. You are accordingly, requested to issue necessary instructions to all concerned for crediting the said interest to the members' accounts.

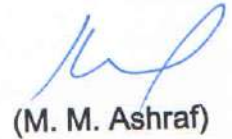
(Authority: - Ministry of Labour and Employment letter no. R-11018/01/2023-SS-II dated 18.07.2023.)

Yours' faithfully,

(MSKV Satyanarayana)  
Addl. Central P. F. Commissioner (Investment)

Copy to,

1. PPS to Secretary, Ministry of Labour & Employment - for information
2. PPS to AS, Ministry of Labour & Employment - for information
3. PPS to AS&FA, Ministry of Labour & Employment - for information
4. OSD to Central Provident Fund Commissioner - for information
5. PS to Central Provident Fund Commissioner - for information
6. PPS to FA&CAO and CVO - for information
7. All CBT Members.
8. All ACC(HQ), Head Office
9. Director, PDNASS, New Delhi
10. All Zonal Dy. Directors (Vig.)/ All Zonal Audit Officers.
11. Addl. Central P. F. Commissioner (HQ)/ (IS) - for information & necessary action
12. Addl. Central P. F. Commissioner (HQ)/(Exemption) - for information and necessary action
13. Addl. Central P.F. Commissioner (F&A/WSU/CAIU) - for information and necessary action
14. Officer-in-Charge, ZTI, Kolkata, Ujjain, Faridabad & Chennai & Sub-ZTI, Shillong
15. All officers in Head office.
16. Central Organisations of Employers - CCI, CII, ASSOCHAM, FI CCI & PHO.
17. Central Organisations of Employees - All Central Trade Unions. w.r.t Letter No.R-11018/ 1/ 2017 -SS-II
18. Director (SS-II), Ministry of Labour & Employment, New Delhi
19. Director (Budget), Ministry of Finance, D/o Economic Affairs, Budget Division, New Delhi.
20. RPFC-I (In-Charge), National Data Centre, for uploading the orders on the EPFO website.



(M. M. Ashraf)  
Regional P. F. Commissioner - I (Investment)